

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:4042

ANSWERED ON:18.08.2010

DEATH OF DEERS

Bajirao Shri Patil Padamsinha ;Singh Kunwar Rewati Raman

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether death of deers and black bucks in different parts of the country including Maharashtra and Rajasthan have been reported in the last three years and the current year;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government proposes to declare/set up sanctuaries for deers and black bucks in the country including Uttar Pradesh;
- (d) if so, the details thereof, State-wise; and
- (e) if not, the reasons therefor and the other steps the Government has taken/proposes to take protect the said animals?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a)&(b) The information on number of cases of death of deers and black bucks in different parts of the country is not collated in the Ministry. However as per the information received from the State Governments of Maharashtra and Rajasthan, number of cases of death of deers and black bucks are at Annexure.

(c)to(e) The declaration of Wildlife Sanctuaries and National Parks including for deers and blackbucks is the prerogative of the States/Union Territories Governments. The important measures taken by the Government to protect wild animals including deers and blackbucks are as follows:

- i. The Wildlife (Protection) Act, 1972, has been amended from time to time and made more stringent against wildlife related offences.
- ii. Threatened species of wildlife are placed in the Schedules of the Wildlife (Protection), Act, 1972, thereby according them the highest degree of protection.
- iii. The Centrally Sponsored Scheme of `Integrated Development of Wildlife Habitats` was modified in 2008 to accord better protection and conservation to wildlife in the country by adding two new components to the existing components viz `Protection of Wildlife outside Protected Areas` and `Recovery Programme for saving Critically Endangered Species and their Habitats`.
- iv. The Government has created the Wildlife Crime Control Bureau as a multi disciplinary agency to complement the existing state machinery to deal with wildlife crime having ramification beyond state and national borders.
- v. Wildlife staff posted in highly sensitive areas has been provided with arms, wireless sets and vehicles to keep check on wildlife poaching and trade.
- vi. Training and capacity building programmes are organized to improve the skills of wildlife staff to improve the investigation and prosecution of wildlife offences.